NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated:10.01.2020 NOTICE

Take notice that the following matters listed on 13.01.2020 in the Court of Chairperson will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 819 of 2019	Indian Overseas Bank Vs. S. Mukanchand Bothra(Deceased) & Anr. With	Chetan Roy	Gagan Bothra
2.	Comp. App (AT) (Ins) No. 844 of 2019	S. Rajendran, R.P of PRC International Hotels Pvt. Ltd. Vs. S. Mukanchand Bothra (Deceased) & Ors. With	Abhijit S. Roy.	Gagan Bothra-R1
3.	Comp. App (AT) (Ins) No. 1275 of 2019	M. Krishma Bothra & 2 Ors. Vs. Sai Baba Business Solutions Pvt. Ltd. & Anr.	M. Gagan Bothra	
4.	Review Application No. 14 of 2019 in Comp. App. (AT) (Ins) No. 437 of 2018	Ghanashyam Mishra & Sons Pvt Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors.	Mahesh Agarwal	Neha Nagpal (R-2), Shrinita (R-3), Shantanu Chaturvedi (R-SBI)
5.	Review Application No. 17 of 2019 in Comp. App. (AT) (Ins) No. 444 of 2018	Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd.& Ors.	Sumant Batra	Mahesh Agarwal, Arjun Asthana (RP)
6.	Comp. App. (AT) No. 249-250 of 2019	Asha Kiran. Vs. Union of India. With	Sreenita Ghoshdastidar	Kasan Khanna
7.	Comp. App. (AT) No. 251-252 of 2019	AAkanksha Bawa. Vs. Union of India.	Sreenita Ghoshdastidar	Kasan Khanna
8.	Competition App. (AT) No. 55 of 2018	Hetero Healthcare Ltd. & Ors. Vs. Competition Commission of India & Anr. With	Bina Gupta	Samar Bansal (R-CCI)

9.	Competition App. (AT)	Tapash Ranjan Paul & Ors.	Nisha Kaur Uberoi	Pankaj seth (R-CCI)
9.	No. 75 of 2018	Vs.	Nisha Kaul Obeloi	rankaj setti (K-CCI)
	No. 73 01 2018			
		Competition Commission of India		
		& Ors.		
		With		
10.	Competition App.	Glenmark Pharmaceuticals Ltd.	Nisha Kaur Uberoi	Samar bansal (R-CCI)
	(AT) No. 76 of 2018	Vs.		
		Competition Commission of India		
		& Anr.		
		With		
11.	Competition App. (AT)	B.M. Thakkar & Co.	Vaibhav Gaggar	Samar Bansal (R-CCI)
	No. 77 of 2018	Vs.		
		Competition Commission of India		
		& Ors.		
		With		
12.	Competition App. (AT)	Dakshay Thakkar	Vaibhav Gaggar	Samar Bansal (R-CCI)
120	No. 78 of 2018	Vs.		, ,
		Competition Commission of India		
		& Ors.		
		With		
13.	Competition App. (AT)	Glenn M. Saldanha	Nisha Kaur Uberoi	Saurabh Mishra-CCI
13.	No. 85 of 2018	Vs.	TVISHA KAUI OOCIOI	Sauraon Wisha-CCi
	140. 65 01 2016	Competition Commission of		
		India & Ors.		
		With		
1.4	C A (ATT)		D' C '	D 1 'C 4 D1
14.	Competition App. (AT)	M. Shrinivas Reddy Anr.	Bina Gupta	Pankaj Seth-R1
	No. 80 of 2018	Vs.		
		Competition Commission of		
		India & Ors.		
		With		
15.			Anshul Narayan	Samar Bansal
	No.95 of 2018	Association of Baroda & Ors.		
		Vs.		
		Competition Commission of		
		India & Ors.		
		With		
16.	Competition Appeal	Divine Savior Pvt. Ltd. & Anr.	Anshul Narayan	Saurabh Mishra
	(AT) No. 02 & 04 of	Vs.		(R-CCI)
	2019	Competition Commission of		
		India & Ors.		
17.	Competition Appeal	Beach Minerals Producers	G. Balaji	Bulbuli Richong
1,.	(AT) No. 48 of 2019	Association & Ors.	- · —	Aditi Sharma-R3
	()1.00 01 2017	Vs.		
		Government of India & Ors.		
		Government of mula & Ols.		

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